## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1465 ANSWERED ON:06.03.2013 NAC RECOMMENDATION OF RTE ACT Bajirao Shri Patil Padamsinha ;Bali Ram Dr.

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that his Ministry has been asked by the National Advisory Council (NAC) to take steps for establishing grievance redressal structure and its monitoring mechanism from local to national level for effective implementation of the Right to Education Act:
- (b) if so, the details thereof; and
- (c) the details of the NAC recommendations in regard to end discrimination against economically weaker sections students in schools and reforms in teacher education and training?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

- (a) & (b): The central Government had in February, 2013 received recommendations of the National Advisory Council (NAC) for instituting a monitoring and grievance redressal mechanism, from local to the State and national levels, for effective implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009.
- (c): The NAC has made various recommendations for ending discrimination in schools through inter alia, reforms in teacher training programmes, training of School Management Committees and local authorities on discrimination, and grievance redressal in a non-adversarial manner.